

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8942 –JK (LD) of 2025

DATED:- 28 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28- 07- 2025

No:-LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz Ali Bhat

Annexure to the Government Order No.- 8942 - JK(LD) of 2025 dated 28.07.2025

S.No.	Title of the Case	OIC
1	WP(C) No 1427/2025 titled Mushtaq Ahmed Jaral Vs UT of J&K and ors and also.	Sh. Sunil Singh, DFO, Reasi email: reasidfo@gmail.com, contact No. 7006750479
2	WP(C) No 284/2024 titled Tyndale Biscoe and Mallinson society and ors Vs UT of J&K	Sh. Feroz Ahmad Chaket, DFO, Special Forest Division, Tangmarg,
3	WP C No. 1557/2025 titled M/s Thakur Stone Crusher and Hot Mix Plant through Kiran Sharma Vs UT of J&K and others.	Ms Shaveta Jandia Jandial (IFS), Regional Director, PCC, Jammu (email Id regionaldirectorjkspcbjmu@gmail.com Ph No. 9419172132)
4	WP C No. 1574/2025 titled M/s Quality Stone Crusher, Udhampur Vs UT of J&K and others.	
5	WP c No. ___/2025 titled M/s Shri Sain Baba Screener, Taraf Tajwal Kathua Vs UT of J&K and others.	
6	WPC No. ___/2025 titled M/s Raj Kumar Vs UT of J&K and others.	
7	C.P. No. 129/2022 in O.A. No. 265/2022 titled Gian Singh Vs. Sh. Vivek Bhardwaj, Secretary to Do/o Finance and Ors.	Sh. Sunil Singh, DFO, Reasi email: reasidfo@gmail.com, contact No. 7006750479
8	T.A. No. 6914/2021 titled Mohd Muzaffar Mir and others Vs UT of J&K and others	Mr. Ihazaz Ahmad Pajwari, Assistant Conservator of Forests/Divisional Forest Officer, Langate Forest Division, Langate
9	WP (C) No. 2753 /2024, CM No. 6707/2024 titled Abdul Rashid Chechi & Ors V/s UT of J&K & Ors.	Mr. Vishal Choudhary, email id : dfomarwah.for-jk@nic.in, contact no : 7889610766
10	WP(C) No 674/2025 titled Lal Hussain & Ors Vs UT of J&K and others.	Sh. Ranjeev Sharma, SFS, DFO, Rajouri (e-mailforajouri@gmail.com contact No. 922241776)

Devesh Singh